

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.152/BB/17	-	For compliance of office objections raised by Registry	Under section 9 of IB	DDB Marketing Services Pvt Ltd Vs Le Ecosystem Technology India Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

32 SREEDEVI.K.B.
9845127718

PETITIONER/
OPERATIONAL
CREDITOR

[Signature] K.B.

SHYAM SUNDAR

RESPONDENT

[Signature]

Counsel for petitioner is present. M/s. Fox Mandal & Associates have filed vakalat for corporate debtor. Counsel for petitioner reported that she has complied the objections. She reported that she has filed the compliance memo in the Registry on 18.01.2018.

For objections, if any, list it on 20.02.2018.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)